

ANNEXURE 6

Name of the corporate debtor: VERSATILE PHARMA PRIVATE LIMITED , Date of commencement of CIRP 24-08-2023 ; List of creditors as on 20-01-2024

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name employee	Details of		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Kalvakolanu Murali Krishna Prasad
 FOR VERSATILE PHARMA PRIVATE LIMITED
 KALVAKOLANU MURALI KRISHNA PRASAD,
 RESOLUTION PROFESSIONAL,
 IBBI/PA-001/IP-P00967/2017-2018/11588
 AFA VALID UPTO 22-11-2024



